

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 944
ANSWERED ON 30/07/2024

LOAN FROM BANKS FOR PM-KUSUM COMPONENT 'A' SCHEME

944. SMT. MAHUA MAJI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether a farmer needs a big amount to install a solar plant up to two megawatts under PM-KUSUM Component 'A' scheme of the Ministry;
- (b) whether the cost of a one megawatt plant is Rs.5 crore and 70 percent of this amount has to be availed as a loan from the bank and whether this is not being made available to the farmers by the bank; and
- (c) in such a situation whether Government would direct the banks to provide loans to farmers for a long period to provide relief to farmers and for success of the scheme?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (c) The estimated project cost for Solar PV power projects during FY 24-25 is around Rs 4.7 Crore per MW.

For installation of solar power plant, loans are available for farmers from banks, as per their assessment of individual projects. As of 30 June 2024, under Component A of the scheme, the Public Sector banks have sanctioned loans of Rs 65.71 Crore covering 183 projects, in the country.

Government has taken various steps to facilitate bank loans to the farmers, which inter-alia, include:

- (i) Comprehensive revised guidelines of PM KUSUM scheme have been issued in January 2024 to facilitate financing in the scheme.
- (ii) The Component A of the scheme is included in the Priority Sector Lending guidelines issued by RBI.
- (iii) SBI has issued the Standard Operating Procedure (SOP) for Component A of PM KUSUM scheme, to provide easy financing to the farmers, which has been circulated to all Banks for issuing similar SOP.
